

THE THIRTEENTH SCHEDULE

[See section 516]

ENACTMENTS CEASING TO HAVE EFFECT IN DELHI

1. The Punjab Municipal Act, 1911, as in force in Delhi immediately before the commencement of the Act.
2. The provisions of the City of Bombay Corporation Act, 1888, as in force in Delhi immediately before the commencement of this Act.
3. The provisions of the United Provinces Municipalities Act, 1916, as in force in Delhi immediately before the commencement of this Act.
4. The Punjab District Boards Act, 1883, as in force in the Union territory of Delhi immediately before the commencement of this Act.